

[Shri M. C. Shah]

agreement for relief from or the avoidance of double taxation of income between the Government of India and the Government of Ceylon published in the Notification No. S.R.O. 456 dated the 6th February, 1957.

[Placed in Library. See No. S-47/57].

#### NOTIFICATIONS UNDER COMPANIES ACT

**Shri M. C. Shah:** I beg to lay on the Table a copy of S.R.O. No. 5134, dated the 21st December, 1956, under sub-section (3) of Section 641 of the Companies Act, 1956. [Placed in Library. See No. S/57].

#### AMENDMENTS TO COMPANIES (CENTRAL GOVERNMENT) GENERAL RULES AND FORMS.

**Shri M. C. Shah:** I beg to lay on the Table, under sub-section (3) of Section 642 of the Companies Act, 1956, a copy of each of the following Notifications making certain amendments to the Companies (Central Government's) General Rules and Forms, 1956:—

(1) Notification No. S.R.O. 237, dated the 12th January, 1957.

(2) Notification No. S.R.O. 3135, dated the 12th January, 1957.

[Placed in Library. See No. S-49/57].

#### HYDERABAD STATE BANK (COMPENSATION) RULES

**The Minister of Revenue and Defence Expenditure (Shri A. C. Guha):** I beg to lay on the Table, under sub-section (3) of Section 41 of the State Bank of Hyderabad Act, 1956, a copy of the Hyderabad State Bank (Compensation) Rules, 1956, published in the Notification No. S.R.O. 2274, dated the 4th October, 1956.

[Placed in Library. See No. S-37/57].

#### AMENDMENT TO EMPLOYEES' PROVIDENT FUNDS SCHEME

**Shri Abid Ali:** I beg to lay on the Table, under sub-section (2) of Section 7 of the Employees' Provident

Funds Act, 1952, a copy of the Notification No. S.R.O. 217, dated the 19th January, 1957, making certain further amendment to the Employees Provident Funds Scheme, 1952. [Placed in Library. See No. S-50/57].

#### NOTIFICATION UNDER EMPLOYEES PROVIDENT FUNDS ACT

**Shri Abid Ali:** I beg to lay on the Table a copy of the Notification No. S.R.O. 218, dated the 19th January, 1957, under sub-section (2) of Section 4 of the Employees Provident Funds Act, 1952.

I also beg to lay on the Table a copy of S.R.O. No. 529, dated the 16th February, 1957. [Placed in Library. See No. S-50/57].

#### MINUTES OF RULES COMMITTEE

**Sardar Hukam Singh (Kapurthala-Bhatinda):** I beg to lay on the Table a copy of the Minutes of the sitting of the Rules Committee held on the 19th March, 1957. [Placed in Library. See No. S-51/57].

#### COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

##### SIXTY-EIGHTH REPORT

**Sardar Hukam Singh (Kapurthala-Bhatinda):** I beg to present the Sixty-eighth Report of the Committee on Private Members' Bills and Resolutions.

#### \*CORRECTION OF ANSWER TO UNSTARRED QUESTION NO. 79

#### BUSINESS ADVISORY COMMITTEE

##### FORTY-EIGHTH REPORT

**The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha):** I beg to move:

"That this House agrees with the Forty-eighth Report of the Business Advisory Committee pre-

\*See Part I Debates, dated 21st March, 1957, col. 76.